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Title: Demand to arrange for repayment of dues of depositors of the Maharashtra Apex Corporation Limited facing financial scandal.

SHRI VINAY KUMAR SORAKE : Maharashtra Apex Corporation Limited, an NBFC headquartered at Manipal, Karnataka is reported to have duped thousands of depositors and is on the verge of winding up. The company had lured depositors from poor and middle class families to invest in the term deposits.

The Reserve Bank of India is supposed to monitor the day-to-day functioning of banks and financial institutions, including non-banking finance companies. The RBI has failed in its duty to protect the interests of depositors. I would urge the Centre to own up full responsibility for this financial scandal which has ruined thousands of small depositors from my region and freeze the assets of the promoters of Maharashtra Apex Corporation Limited and arrange for repayment of dues to depositors. â€¹ (व्यवधान)

एक माननीय सदस्य : अध्यक्ष महोदय, मेरा भी प्रश्न है । â€¹ (व्यवधान)

MR. SPEAKER: आपका प्रश्न राज्य से संबंधित है। If it is a general issue in the interest of the nation, then only it will be taken up.